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Title: Introduction of the Securities and Exchange Board of India (Amendment) Bill, 2013.

MR. DEPUTY-SPEAKER: Item No. 17 – Shri Namu Narain Meena.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Sir, on behalf of my senior colleague Shri P. Chidambaram, I beg to move for leave to introduce a Bill further to amend the Securities and Exchange Board of India Act, 1992.

MR. DEPUTY-SPEAKER: Prof. Saugata Roy – not there.

The question is:

"That leave be granted to introduce a Bill further to amend the Securities and Exchange Board of India Act, 1992."

The motion was adopted.

SHRI NAMO NARAIN MEENA: I introduce the Bill.

MR. DEPUTY-SPEAKER: Hon. Members, please go back to your seats.

...(Interruptions)

MR. DEPUTY-SPEAKER: Hon. Members, please go back to your seats.

⌚!(व्यवधान)

उपाध्यक्ष महोदय : कृपया आप सभी अपने-अपने स्थानों पर बैठ जाएं और सदन को चलने दें।

⌚!(व्यवधान)

उपाध्यक्ष महोदय : किसी की बात रिकार्ड में नहीं जाएगी।

...(व्यवधान) **

उपाध्यक्ष महोदय : श्रीमती सुषमा स्वराज जी।

⌚!(व्यवधान)

उपाध्यक्ष महोदय : केवल सुषमा जी की बात रिकार्ड में जाएगी।

⌚!(व्यवधान)

उपाध्यक्ष महोदय : उनको अपनी बात कहने दीजिए।